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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1733/2004

New Delhi, this the 28th day of June, 2005

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S. K. Malhotra, Member (A)

Abdul Nazeer Kunju
(PIS No. 28862653)
Head Constable in Delhi Police
R/o Padeettadath House,
PO: Madathil Karazhma,
Village: Oachira,
Taluk: Karunagapally,
District : Kollam, Kerala.

...Applicant.

(By Advocate Shri Anil Singal)

Versus

1. The Lt. Governor of Delhi
Raj Niwar, Delhi.
2. Commissioner of Police,
Police Head Quarters,
IP Estate, New Delhi.
3. Dy. Commissioner of Police
Hdqrs. Police Head Quarters,
IP Estate, New Delhi.
4. Raju Mohan,
(PIS No. 28862750)
Constable in Delhi Police
5. Basheer Kutty
(PIS No.28870379)
Constable in Delhi Police

...Respondents.

(By Advocate Shri Saurabh Ahuja for Shri Ajesh Luthra, counsel for respondent nos.1-3 and none for respondent nos.4-5)

O R D E R (ORAL)

By Hon'ble Mr. Justice V.S. Aggarwal :

Learned counsel for the applicant states that after perusal of the counter reply it has become necessary for the applicant to challenge the seniority of certain persons and necessarily thereafter claim step up of the pay of the applicant higher than what is granted to respondent nos.4 and 5.

V.S. Aggarwal

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2. Keeping in view the said fact, learned counsel for the applicant seeks permission to file a better-drafted petition. Allowed. Subject to aforesaid dismissed as withdrawn with liberty to file an appropriate petition in accordance with law.

3. It is made clear that nothing said herein should be taken as any expression of opinion ^{foolies} qua rights of the applicant.

Om
(S.K. Malhotra)
Member (A)

/gkk/

Ag
(V. S. Aggarwal)
Chairman